Declaration of Assets and Liabilities

Year 2021-22

I, Vinay Kumar, son of Late Arjun Prasad aged 35 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Stenographer, Joint Secretary Cell, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance etc.) of movable and dependents*: and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name (S) Priti Mala	Dependant-1 Name Pranav Kumar	Dependant-2 Name Vaibhav Kumar	Dependant-3 Name
(1)	Cash	10000/-	5000/-	Nil	Nil	-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil	_	-	-
(111)	Bonds, Debentures and Shares in Companies	Nil	Nil		-	•
(IV)	Other financial institutions, NSS, Postal	LIC- 6087+5668= 11755/-(Half	LIC- 13687/- (Half Yearly)	-	-	
	Savings, LIC Policies, etc	Yearly) Premium	Premium			
(V)	Motor Vehicles (details of make, etc.)	One Activa Skuti, Make-2015	Nil	-	-	-
(VI)	Jewellery (give details of weight and value)	Gold-08 gm	Gold-60 gm Silver-400 gm	-	-	•
(VII)	Other assets, such as values of claims/ interests	Sony LD TV, Samsung Refrigerator, LG Washing Machine	Nil	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Vinail Kimar

^{*} Dependent here means a person substantially dependent on the income of the employee.



B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s) Priti Mala	Dependant-1 Name Pranav Kumar	Dependant-2 Name Vaibhav Kumar	Dependant-3 Name
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Non Allotment Property	Nil	-	-	-
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	-	-	-
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Non Allotment Property	Nil	-	-	-
(IV)	Houses/Apartments , etcLocation(s) -Survey/door	Nil	Nil	-	-	-
	number(s) Extent(Total measurement) -Current market value					
(V)	Others (such as interest in property)	Nil	Nil	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 22.02.2022
(a)	(i) Loans from Banks	(i) SBI, BV M, Patna (ii) SBI, BV M, Patna	404003.00 382799.00
	(ii)Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil

Vinal Kumar



	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Nil (IT Upto AY 2021-22) PAN NoBFYPK2515N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil .	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

C. Personal Detail		
GPF/CPF/PRAN No	:-	110020633566
Gender	:-	M (M/F)
Date of Birth	:-	1 5 1 2 1 9 8 6 (DD/MM/YYYY)
Class/Group	:	C (A/B/C)
Cadre	- :-	Stenographer and Private Secretary
		(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my knowledge and belief.

Nawada

Signature Vinay Kumar

Name of Employee: VINAY KUMAR

Place- Patna

Home District

Designation: Stenographer

Date: 22/02/2022

Department: Bihar Legislative Assembly Secretariat,

Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

